	(F	iling under clause (o	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	2	305400000.00	2	305400000.00	3.27	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	8089460252	3	8089460252	86.49	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1889129643	1	258079911	2.76	231095796	1399953936	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	26	7683778	26	7683778	0.08	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	5	662301152	5	661497272	7.07	0	803880	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	308823469	14	25578194	0.27	0	278530315	2559291	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	34885158	1	5779125	0.06	0	29106033	0	Annexure 9
	Total	55	11297683452	52	9353478532	100.00	231095796	1708394164	2559291	